

OA 121/06 & M.A. 42 of 2007
Dated 29.1.2007

None for the applicant.

Shri R.N.Choudhary, Id. ASC for the respondents.

ORDER [ORAL]

This application has been called out twice, firstly when its turn came and lastly after hearing the other cases in the list but no one appeared on behalf of the applicant to press this application, ^{though} ~~but~~ the Id. counsel for the respondents, Shri R.N.Choudhary was present. It appears that earlier also this case was dismissed for non prosecution.

2. In that view of the matter, this application along with M.A. 42 of 2007 are dismissed for non prosecution.


[P.K. Sinha] JVC

mps.